

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1553

ANSWERED ON:30.11.2011

SCHEME FOR WORKERS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Choudhry Smt. Shruti;Dharmshi Shri Babar Gajanan;Vishwanath Shri katti  
Ramesh;Yadav Shri Dharmendra

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

(a) Whether the Union Government has mooted a proposal two years ago for setting up a fund for providing security to the Indian workers returning from foreign countries in distress;

(b) If so, the present status of the proposal;

(c) Whether the Union Government is contemplating to launch a scheme for providing rehabilitation cost, insurance cover and pension benefits to NRI workers; and

(d) If so, the details thereof including the financial implication of the scheme?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a)&(b) The matter is under the consideration of the Government.

(c)&(d) The proposed Pension and Life Insurance Fund (PLIF) scheme aims to encourage, enable and assist Overseas Indian Migrant Workers to voluntarily save for their return, their resettlement and their old age. The scheme will also provide a low-cost life insurance cover against natural death to target beneficiaries. The estimated expenditure on the scheme for 5 years is Rs.44.10 crore.